

MENTIONING REPORT COURT NO 03**Date : 22/03/2022**

S No.	CASE TYPE	CASE NO.	REMARKS
1	WP(S)	6651/2018	28/03/2022
2	WP(S)	09/2022	28/03/2022
3	WP(S)	4979/2021	29/03/2022
4	WP(S)	7311/2017	30/03/2022
5	WP(S)	718/2022 WITH IA 1324/2022	30/03/2022
6	WP(S)	4691/2018	30/03/2022
7	WP(S)	4744/2018	11/04/2022
8	WP(S)	5600/2021	11/04/2022
9	WP(S)	929/2021	11/04/2022
10	WP(S)	4166/2019	11/04/2022
11	WP(S)	5229/2016	11/04/2022
12	WP(S)	3475/2021	11/04/2022
13	WP(S)	5050/2018	11/04/2022
14	WP(S)	4185/2020	11/04/2022
15	WP(S)	5538/2016	11/04/2022
16	WP(S)	3579/2020	18/04/2022
17	WP(S)	4197/2021	19/04/2022
18	WP(S)	3373/2020	20/04/2022
19	WP(S)	882/2017	20/04/2022
20	WP(S)	4613/2021	LIST AFTER 4 WEEKS
21	WP(S)	793/2020	LIST AFTER 4 WEEKS
22	WP(S)	4469/2021	LIST AFTER 4 WEEKS
23	WP(S)	784/2016	LIST AFTER 4 WEEKS
24	WP(S)	6403/2018	NOT ALLOWED
25	WP(S)	3329/2020	NOT ALLOWED
26	WP(S)	494/2020	NOT ALLOWED
27	WP(S)	274/2019	NOT ALLOWED
28	WP(S)	618/2021	NOT ALLOWED
29	WP(S)	2712/2020	NOT ALLOWED
30	WP(S)	1695/2020	NOT ALLOWED
31	WP(S)	2748/2020	NOT ALLOWED
32	CIV. REV	19/2021	NOT ALLOWED

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SI.NO	CASE TYPE	CASE NO.	Remarks
1	Cr.M.P.	322/2022	LIST IF DEFECT FREE
2	Cr.M.P.	509/2022	LIST IF DEFECT FREE
3	Cr.M.P.	498/2022	LIST IF DEFECT FREE
4	Cr.M.P.	1462/2020	LIST IF DEFECT FREE
5	Cr.M.P.	46/2022	LIST IF DEFECT FREE
6	Cr.M.P.	3528/2021	LIST IF DEFECT FREE
7	Cr.M.P.	480/2022	LIST IF DEFECT FREE
8	Cr.M.P.	009/2022	LIST IF DEFECT FREE
9	Cr.M.P.	484/2022	23/03/2022
10	Cr.M.P.	3681/2017	LIST ALONG WITH IA
11	Cr.M.P.	2006/2015	LIST ALONG WITH IA
12	Cr.M.P.	5931/2017	LIST ALONG WITH IA
13	Cr.M.P.	591/2017	LIST ALONG WITH IA
14	Cr.M.P.	4146/2018	LIST ALONG WITH IA
15	Cr.M.P.	3049/2017	LIST ALONG WITH IA
16	Cr.M.P.	2071/2021	IN USUAL COURSE
17	Cr.M.P.	2687/2019	IN USUAL COURSE
18	Cr.M.P.	2471/2021	IN USUAL COURSE
19	Cr.M.P.	512/2021	IN USUAL COURSE
20	Cr.M.P.	2455/2021	IN USUAL COURSE
21	Cr.M.P.	59/2019	IN USUAL COURSE

LIST AND COMPUTER

FOLLOWING CASES HAVE BEEN MENTIONED BEFORE C.N.- 12 TODAY I.E. ON 22-03-2022 TILL 03:30 PM

SL. NO	CASE TYPE AND DETAILS		REMARKS	PENDING STATUS
1	CONT. CVL	694/2020	Allowed for 25-03-2022	
2	CMP	210/2021	Allowed for 25-03-2022	
3	CR.A (SJ)	145/2022	Allowed for 25-03-2022	
4	CR.A (SJ)	146/2022	Allowed for 25-03-2022	
5	CR.A (DB)	356/2018	Allowed for 24-03-2022	
6	CONT. CVL	783/2021	Allowed for 28-03-2022	
7	CMP	349/2020	PENDING	Allowed for 24-03-2022
8	CR.A(DB)	1024/2018	PENDING	Allowed for 24-03-2022

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S.NO	CASE TYPE	CASE NO.	Remarks
1	TOKEN NO	1750/22	24-03-2022
2	TOKEN NO	1751/22	24-03-2022
3	TOKEN NO	1809/22	25-03-2022
4	WPC	3112/21	25-03-2022
5	FILING NO	1702/22	29-03-2022
6	WPC	1023/22	06-04-2022
7	FILING NO	1707/22	AFTER 3 WEEKS
8	WPC	1163/22	AFTER 3 WEEKS
9	WPC	681/22	AFTER 3 WEEKS
10	WPC	1755/21	AFTER 4 WEEKS
11	WPC	601/22	AFTER 4 WEEKS
12	WPC	2682/21	AFTER 4 WEEKS
13	WPC	737/21	AFTER 4 WEEKS
14	WPC	281/22	AFTER 5 WEEKS
15	WPC	5603/21	AFTER 5 WEEKS
16	WPC	1368/21 WITH BATCH CASES	AS PER LAST JUDICIAL ORDER
17	WPC	3440/21	USUAL COURSE
18	WPC	2836/20	USUAL COURSE
19	WPC	665/19	USUAL COURSE
20	WPS	536/21	NOT RELATED TO THIS COURT AS IT IS W.P(S)
21	CONT(C)	60/22	AFTER 2 WEEKS
22	CMP	318/21	AFTER 3 WEEKS